

Business in the Rajya Sabha, I am directed to enclose a copy of the National Commission for Safai Karamcharis (Amendment) Bill, 1997 which has been passed by the Rajya Sabha at its sitting held on the 18th March, 1997.

Sir, I also lay on the Table the Port Laws (Amendment) Bill, 1997 and the National Commission for Safai Karamcharis (Amendment) Bill, 1997, as passed by Rajya Sabha on the 18th March, 1997.

12.02 hrs.

[English]

#### CONVICTION AND LODGEMENT OF MEMBER

MR. CHAIRMAN : I have to inform the House that the following wireless message dated 17 March, 1997 was received on 18 March, 1997 from the Superintendent, Jail number 5, Tihar, New Delhi :

"Shri Kalpnath Rai, Member of Lok Sabha has been convicted today by the Court of Additional Sessions Judge, Shahadra in case numbers 140 to 144/93 Police Station Preet Vihar under TADA Act. He is lodged in Jail number 5, Tihar, New Delhi."

12.02½ hrs.

[English]

#### COMMITTEE ON PRIVATE MEMBERS' BILL AND RESOLUTIONS

##### Seventh Report

SHRI SUDHIR GIRI (Contai) : I beg to present the Seventh Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

12.02½ hrs.

[English]

#### ESTIMATES COMMITTEE

##### Third Report

SHRI RUPCHAND PAL (Hooghly) : I beg to present the Third Report (Hindi and English versions) of the Estimate Committee on Ministry of Urban Affairs and Employment (Department of Urban Development)-Delhi Development Authority.

12.02¾ hrs.

[Translation]

#### PUBLIC ACCOUNTS COMMITTEE

##### Fourth and Seventh Reports and Minutes

DR. MURLI MANOHAR JOSHI (Allahabad) : Sir, I beg to present following Reports (Hindi and English versions) of the Public Accounts Committee :

1. Fourth Report on Union Government Appropriation Accounts (1994-95) Tele Communication Services and Minutes of the Sitzings of the Committee including thereto.
2. Seventh Report on Action taken on 72nd Report of Public Accounts Committee (10th Lok Sabha) on Janta Cloth Scheme.

12.03 hrs.

[English]

#### STANDING COMMITTEE ON PETROLEUM AND CHEMICALS

##### Sixth, Seventh and Eighth Reports

SHRI ABDUL REHMAN ANTULAY (Kulaba) : I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Petroleum and Chemicals :

- (1) "Sixth Report on Action Taken by Government on the recommendations contained in Third Report on 'Demands for Grants' (1996-97) of Ministry of Petroleum and Natural Gas.
- (2) Seventh Report on Action Taken by Government on the recommendations contained in First Report on Demands for Grants (1996-97) of Department of Chemicals and Petro-chemicals.
- (3) Eighth Report on action Taken by Government on the recommendations contained in Second Report on 'Demands for Grants (1996-97)' of Department of Fertilizers".

12.03½ hrs.

[Translation]

#### STANDING COMMITTEE ON RAILWAYS

##### Fifth Report and Minutes

SHRI BASU DEB ACHARIA (Bankura) : Sir, I beg to